

# SARDAR VALLABHBHAI PATEL AND THE FOUNDATION OF INDIA: CONSTITUTION, GOVERNANCE, AND NATIONAL INTEGRATION

## TWO-DAY NATIONAL SEMINAR (JULY 18-19, 2025)

Organized by Centre for International Relations and Governance, Maharashtra National Law University, Nagpur Sponsored by Indian Council of Social Science Research, New Delhi

## **ABOUT THE UNIVERSITY**

Maharashtra National Law University, Nagpur is established by Maharashtra Government by way of enactment known as the Maharashtra National Law University Act (Maharashtra Act No. VI of 2014) and the University takes pride in being the Nineteenth National Law University in the country. The University is making rapid progress towards its dream of achieving excellence in the field of legal education. MNLU, Nagpur is located in centre of the country; it gives a unique position to be the centre for dissemination of the knowledge in all parts of the nation; currently the University is offering Undergraduate, Post-Graduate and Doctorial courses. MNLU, Nagpur is fully residential University and has all modern facilities for the advance studies and educational gatherings.

### **ABOUT THE ICSSR, NEW DELHI**

The Indian Council of Social Science Research (ICSSR) was established in the year of 1969 by the Government of India to promote research in social sciences in the country. The Council aims to review the progress of social science research and give advice to its users. The Council sponsors social science research programmes and projects and administer grants to institutions and individuals for research in social sciences. The Council administers scholarships and fellowships for research in social sciences and indicate areas in which social science research should be promoted and adopts special measures for development of research in neglected or new areas. The Council provides financial support to institutions, associations, and journals engaged in social science research. The Council advises the Government of India on all matters pertaining to social science research as may be referred to it from time to time and takes such measures as may be necessary from time to time to promote social science research and its utilization.

## **ABOUT THE CENTRE**

The Centre for International Relations and Governance (CIRG) at Maharashtra National Law University, Nagpur, is dedicated to promoting the study and research of global issues through a legal lens. The Centre is established to conduct research on global cooperation, camaraderie, conflicts, and diplomacy. It explores areas such as nuclear policy, human rights, sustainable development, soft power, diplomacy, international justice, and institutional frameworks, aiming to enhance global governance through both traditional and alternative approaches. The Centre strives to emerge as a platform for learning and disseminating knowledge on and institutional frameworks through international relations an interdisciplinary perspective. Beyond teaching and research, the Centre is actively engaged in publications, awareness initiatives, and outreach programs. To foster awareness and skill development, it conducts various activities, including short-term programs, certificate courses, seminars, conferences, symposiums, and workshops.

## **IMPORTANT DATES**

- Submission of Abstract : 30<sup>th</sup> April, 2025
- Abstract Acceptance : 15<sup>th</sup> May, 2025
- Submission of Full Paper : 15<sup>th</sup> June, 2025
- Registration Opens : 16<sup>th</sup> June, 2025
- Registration Closes : 30<sup>th</sup> June, 2025
- Seminar : 18<sup>th</sup> 19<sup>th</sup> July, 2025

## **REGISTRATION FEE**

- Selected participant must register themselves after the selection of their abstracts
- Registration Fee for Students and Scholars: INR 500
- Registration Fee for Academicians: INR 1000

### THE SEMINAR

Two-day National Seminar on **Sardar Patel and the Foundation of India: Constitution, Governance, and National Integration**, is organised to revisit the vision and mission of the Sardar Patel and his contribution for the journey of the India. Sardar Vallabhbhai Patel, the 'Iron Man of India,' stands as a towering figure in the shaping of modern India, an architect of India's political and territorial integrity, his role in laying the foundation of India is unparalleled. His remarkable leadership during the consolidation of princely states, his contributions to the formulation of India's Constitution, and his vision for robust governance make him a symbol of national unity and integration.

This National Seminar seeks to revisit and celebrate the legacy of Sardar Patel, particularly focusing on his contributions to Constitution-making, governance, and national integration. At a time when India is navigating the complexities of federalism, social cohesion, and governance in a globalized world, the principles and practices espoused by Sardar Patel holding a key role in Indian polity. Sardar Patel's contributions to the Constituent Assembly and his emphasis on the principles of democracy, equality, and justice still have relevance in contemporary world and merits critical analysis. This seminar will feature keynote speeches, panel discussions, paper presentations, and interactive sessions, bringing together academicians, researchers, policymakers, and students to share insights and engage in dialogue on Sardar Patel's enduring legacy.

This seminar is a part of the Rashtriya Ekta (National Unity) Seminars, an initiative by the Indian Council of Social Science Research (ICSSR) to commemorate the 150th birth anniversary of Sardar Vallabhbhai Patel.

## SUBTHEMES OF THE SEMINAR

- Sardar Patel and the Drafting of the Indian Constitution
- Sardar Patel as a Lawyer
- Patel's Vision for Federalism and Centre-State Relationship
- Governance and Administration: Lessons from Patel's Leadership
- Unification of Princely States: Strategies and Challenges
- Sardar Patel and the Promotion of Communal Harmony
- National Security and Unity: Patel's Role in Strengthening India
- Political Philosophy of Sardar Patel
- Political Movements of Sardar Patel
- Sardar Patel's Commitment to Social Justice and Gender Equality
- Sardar Patel's Contribution for National Integration
- Sardar Patel's Contributions to National Security and Nationalism
- Sardar Patel's Administrative Approaches
- The Legacy of Sardar Patel for Twenty-first Century Bharat
- Relevance of Sardar Patel's Ideas in Contemporary India

## SUBMISSION GUIDELINES

- All submissions must contain an Abstract of not more than 300 words with 5 Minimum Keywords and should be sent as an attachment in a Word file. All the contributions should be the original work of the contributors. Any plagiarized work will be outrightly rejected
- Co-Authorship is allowed upto maximum of two authors.
- Submit your abstract to **seminarnlu@gmail.com** by April 30<sup>th</sup>, 2025.
- Students, Academicians and Scholars are invited to participate in the National Seminar. The Organizer will publish a Special Volume of the MNLU Nagpur Journal "Contemporary Law Review" of the selected papers presented in the Seminar. The Organizer will reimburse the travel cost and will provide the local hospitality to the invited delegates.

### Chief Patron Prof. (Dr.) Vijender Kumar Vice-Chancellor Maharashtra National Law University, Nagpur

Patron Shri. Vivek B. Gavhane Registrar Maharashtra National Law University, Nagpur

Coordinator Dr. Madhukar Sharma Head, Centre for International Relations and Governance Maharashtra National Law University, Nagpur Email: <u>madhukar@nlunagpur.ac.in</u> (7206171199)

#### Organizing Committee

- Prof. Aditya Satpute
- Shreeya Deshmukh
- Hardeep Singh Chawla
- Anushka Gupta
- Aayush Tiwari
- Muskan Bothra
- Tripti Kushwaha
- Satvik Mishra

- Rohaan Mukul
- Khushi Jain
- Arya Mishra
- Siya Nayal
- Adya Lavania
- Sharanaya Gupta
- Aditi Shukla
- Swara Dalvi

#### Venue

Maharashtra National Law University, Waranga, Butibori, Nagpur-441108